

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.1
C.P. (IB)/168(AHM)2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

Jindal SMI Coated Products Limited
V/s
Astron Packaging Limited

.....Applicant

.....Respondent

Order delivered on: 14/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Shivangi Rana, Adv. a.w Mr. Amit Tyagi, Adv.
For the Respondent :

ORDER

Heard Ld. Counsel for the applicant. It is observed that the relevant bank statement as evidence has not been submitted.

List for further consideration on 16.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)